

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

18. C.A.(CAA)/19(MB)2024

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 08.07.2024**

**NAME OF THE PARTIES:- Silvassa Estates Private Limited**

**Section: 230-232, Sec 234 of Companies Act, 2013**

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**ORDER**

**C.A.(CAA)19(MB)2024**

For the Petitioner (VC) : CS, Taruna Kumbhar

List this matter on **19.08.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*ANKIT*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**